

ITEM NO.2

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 280-281/2018

MANI RAM & ORS. ETC

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
(With appln. For bail)

Respondent(s)

Date : 24-04-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s) Mr. R. Basant, Sr.Adv.
Mr. Ashutosh Kumar Sharma, Adv.
Ms. Saroj Tripathi, AOR

For Respondent(s) Mr. Kamendra Mishra, AOR
Ms. Swarupama Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the bail application on Friday i.e. 26th April, 2019.

Counsel for the appellant(s) is permitted to file
document/marriage invitation of the daughter of the appellant(s).

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER